

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 3388/2015

New Delhi, this the 12th day of May, 2016.

**HON'BLE MRS. JASMINE AHMED, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

Mohd. Idrees,
Aged about 70 years,
S/o Shri Abdul Kareem,
Librarian,
Imtiyazul-Uloom Library,
Masjid Majidia,
Moti Lal Nehru Marg,
New Delhi. .. Applicant

(By Advocate : Shri S.N. Kalra)

Versus

1. Govt. of NCT of Delhi,
Through Chief Secretary,
Delhi Secretariat,
Delhi.

2. Delhi Wakf Board,
Through its Chairman,
Bachion Ka Ghar,
5028, Darya Ganj,
New Delhi-110002.

3. The Masjid & Madarsa Imtiaz Ahmad Khan
Memorial Library,
Through its Manager,
13, Moti Lal Nehru Marg,
New Delhi. .. Respondents

(By Advocate : Ms. Shabnam Perween for Shri S.M. Arif)

ORDER (ORAL)**By Mrs. Jasmine Ahmed**

Heard both the sides.

2. Counsel for the applicant states that the grievance of the applicant has been redressed by the respondents and seeks leave of this court to withdraw the O.A.
3. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

(P.K. BASU)
Member (A)

(JASMINE AHMED)
Member (J)

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